

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: (HQs)

TIS HAZARI COURTS: DELHI

ORDER

The following Orderlies/Peons are hereby detained and directed to report to the Office of Central District Legal Services Authority (CDLSA) for Special Lok-Adalat (Traffic) to the held on 16.07.2023 (Sunday) sharp at 9.30 A.M. at Tis Hazari Courts Complex, Delhi:

S. No.	Name of the official	Desig.	Present place of posting	Mobile No.
1.	Amit Kumar EC: 21972190	Peon	Ms. Ritu Singh, Ld. ASJ, FTSC (RC), Central, THC	7827455427
2.	Ravi EC: 14933861	Peon	Sh. Deepak Garg, Ld. District Judge (Commercial Court)-09, Central, THC	9999600694
3.	Brajesh Kumar Mishra EC: 82617928	Peon	Ms. Kaveri Baweja, Ld. District Judge (Commercial Court)-07, Central, THC	9821410675
4.	Pawan Kumar EC: 44836723	Peon	Ms. Richa Parihar, Ld. ASJ-FTSC (POCSO)-01, Central, THC	9812566539
5.	Akshay EC: 82248622	Peon	Sh. Rajesh Malik, Ld. ADJ-06, Central, THC	9650830517
6.	Sunita Dua EC : 43933693	Peon	Nazarat Branch, Central, THC	9210070837
7.	Vinay Kumar Singh EC: 16282566	Peon	Office Pool, Admn.III, Central, THC	7017764350
8.	Hari Prasad Maurya EC: 56551470 / 90444	Peon	Office Pool, Admn.III, Central, THC	9958425424

NK 12/7/23.

Narottam Kaushal
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 52582-604 Admn-III/CDLSA/HQs/Delhi/2023 Dated, Delhi the 16 JUL 2023

Copy forwarded for information & necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), THC.
2. The Secretary, CDLSA, THC, Delhi.
3. Dealing Assistant, Website Committee, THC, Delhi for uploading the said order on the official website of District Court.
4. The Officials concerned for compliance.

[Signature]
12/07/23

Administrative Officer (Judicial),
Admn.III, Central Tis Hazari Courts,
Delhi